NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 55/NCLT/AHM/2017 (New) Gujarat High Court CP No. 474/2016 c.w. CA 434/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.05.2017

Name of the Company:

Suzlon Wind International Ltd.

Section of the Companies Act:

Sections 391-394 of the Companies Act, 1956;

230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Jaimin R. Dave Advocate. Applicant

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ORDER

Learned Advocate Mr. Jaimin Dave i/b Learned Advocate Mrs. Swati Soparkar present for Petitioners.

Matter is reopened.

Learned Counsel for petitioner requested time to file remaining affidavits of secured creditors of petitioner company.

List the matter on 26.05.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 25th day of May, 2017.